

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 197 of 2014

Dated : 12th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jayaswal Neco Urja Ltd.

... Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the respondent (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan for R.1

ORDER

The learned counsel for Appellant submits that he will be filing rejoinder today in the Registry after serving copy on the other side.

Post the matter for hearing on **08.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Hcj/Ts